

Purchase of Condoms

6241. SHRI B. K. DASCHOWDHURY :
Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) the amount of foreign exchange that will be involved in purchase of condoms from abroad during 1969-70; and

(b) the total amount paid for the purchase of condoms during the year 1967-68 from foreign market as well from Indian manufacturers ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING; AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : (a) The requirements of condoms will be received either as gift or procured indigenously.

(b) Rs. 12.02 lakhs were paid for the purchase of condoms during the year 1967-68. No purchase of condoms could be made through indigenous sources in 1967-68, due to non-availability of standard quality of supplies.

Collapse of a Water Storage Tank in New Delhi

6242. SHRI K. LAKKAPPA:
SHRI YASHPAL SINGH :

Will the Minister of HEALTH AND FAMILY PLANNING; AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that a water storage tank collapsed in New Delhi on the 9th February, 1968;

(b) if so, the number of persons killed as a result thereof;

(c) the number of persons injured;

(d) the amount of compensation paid to the next of the kins;

(e) whether any inquiry has been conducted into the incident; and

(f) if so, the details thereof.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING; AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) A portion of the floor slab of the tower of one of the four reservoirs under construction by the contractors of Water Supply & Sewage Disposal undertaking, Delhi Municipal Corporation collapsed on the evening of the 8th February, 1969, just after the casting had finished.

(b) Two,

(c) Seven.

(d) The information is being collected and will be laid on the table of the Sabha.

(e) and (f). The incident has been enquired into by the local police of Hauz Khas Police Station. A case under Sections 336, 337 and 304-A I.P.C. was registered on the same date i.e. 8.2.1969 and investigations are in progress. Three persons were arrested in this connection.

Foreign Experts on Family Planning Visiting India

6243. SHRI K. LAKKAPPA :
SHRI YASHPAL SINGH :

Will the Minister of HEALTH AND FAMILY PLANNING; AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to State :

(a) the number of foreign experts who came to India in connection with the Family Planning Programme since its inception to assist Government;

(b) the countries to which they belonged and the dates on which they visited India; and

(c) amount spent by Government on each of them.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING; AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR): (a) to (c). The required information is being collected and will be laid on the table of the Sabha.

सरकारी कार्यालयों को दिल्ली से बाहर ले जाना

6244. श्री रघुबीर सिंह शास्त्री : क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने 1962 में कुछ सरकारी कार्यालयों को दिल्ली से बाहर ले जाने का निर्णय किया था; और

(ख) यदि हां, तो इस निर्णय को अब तक कितना क्रियान्वित किया गया है ?

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्रालय में राज्य मंत्री (श्री ब० सू० मूर्ति) : (क) और (ख). 28 दिसम्बर, 1962 और 23 जनवरी, 1963 को हुई बैठकों में मंत्री मण्डल द्वारा लिए गए निर्णयों के अनुसार सभा पटल पर रखे गये विवरण 'क' में दिए गए 20 कार्यालयों को दिल्ली से बाहर भेजने का निर्णय किया गया । [पुस्तकालय में रख दिया गया । देखिये संख्या LT—742/69] इनमें से सभा पटल पर रखे गये विवरण 'ख' में दिए गए 12 कार्यालय पूर्णतः अथवा अंशतः दिल्ली से बाहर भेजे जा चुके हैं । [पुस्तकालय में रख दिया गया ; देखिये संख्या LT—742/69]

2. अब सरकार ने निर्णय किया है कि निम्नांकित कार्यालय फिलहाल दिल्ली में बने रहें :—

(i) परिवहन तथा जहाजरानी मंत्रालय का लाईट हाऊसिज एण्ड लाईट शिपस का विभाग ।

(ii) शिक्षा मंत्रालय का केन्द्रीय हिन्दी निदेशालय ।

(iii) निर्माण, आवास और नगर विकास विभाग का राष्ट्रीय भवन निर्माण संगठन ।

(iv) आल इण्डिया हैण्डीक्राफ्ट्स बोर्ड ।

(v) रजिस्ट्रार आफ न्यूजपेपरज फ़ार इण्डिया का कार्यालय ।

(vi) सेन्ट्रल वेयर हाऊसिंग कार्पोरेशन ।

शेष कार्यालयों के बाहर भेजे जाने के सम्बन्ध में सम्बन्धित मंत्रालयों/विभागों से मामले की पैरवी की जा रही है ।

Import of Synthetic Fabrics by Nepal

6245. SHRI C. CHITTYBABU : Will the Minister of FINANCE be pleased to state:

(a) the total quantity and value of synthetic fabrics imported by Nepal via Calcutta during 1968; and

(b) the quantity and value of ready-made garments made of the synthetic fabrics imported by Nepal through the Port of Calcutta during that year ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) and (b). The quantity and value of synthetic fabrics and ready-made garments made of synthetic fabrics imported by Nepal through Calcutta Port during 1968 are given below:

Commodity	Quantity	Value (Rs.)
Synthetic fabrics	34,26,210 Square metres	89,63,380/-
Ready-made garments	10,091 kgs.	19,1,386/-

Sale of surplus Equipment by National Coal Development Corporation

6246. SHRI JYOTIRMOY BASU: Will the Minister of PETROLEUM AND CHEM-